बन सकते हैं, कोई पालिसी नहीं बन सकती है, किसी पालिसी के तहत ऐसा नहीं होता है। जब कभी ऐसी घटना हो जाती है तो उस को काबू से बाहर नहीं जाने दिया जाना चाहिये, उस को अच्छी तरह से सम्भाल लेना चाहिये और यही हम कर रहे हैं।

जहां तक हमारे हाई कमिश्नर का सम्बन्ध है, मैं पहले कह चुका हूं कि उन के बारे में कोई प्रश्न नहीं है। यह जो दुर्भाग्यवश हुआ है इस को उस सरकार और हमारी सरकार के बीच में वार्ता से, आपसी समझौते से, एक दूसरे को समझने की कोशिश कर के हम निपटा सकते हैं और निपटायेंगे—ऐसी हमारी आशा है।

SHRI M. V. CHANDRASEKHARA MURTHY (Kanakapura): Mr. Deputy Speaker Sir, I rise to take part in the discussion of the recent incident of intimidation and harassment of our High Commissioner at Dacca. Since one week, the vicinity of the Indian High Commission's office at Dacca has become a scene of series of demonstrations organised by the reactionary political forces. They have ransacked the Indian Photographic Exhibition and also yesterday, they had heavily stoned the Indian library at the Indian High Commissioner's premises. But the people of Bangladesh and all the political parties should remember today, the amount of sacrifice the people of India had rendered in getting their country liberated from the hands of the revolutionary forces. But today, it is very unfortunate that such a treatment we are geting from that country. Anyway, we have an efficient and dynamic Foreign Minister who is capable of solving this problem very soon amicably. I personally request the hon. Minister to resolve this issue very soon before it gets further deteriorated.

In view of the recent developments, I want to put some specific questions to the hon. Minister. I want to know from the hon. Minister whether it is a fact that some third foreign country or some foreign agency like CIA is involved in this with the connivance of the reactionary forces and also the nationality of persons who are alleged to be following the car of our High Commissioner in this intimidation and harassment incident.

SHRI P. V. NARASIMHA RAO: Sir, it will be very difficult for me to say anything definite on the questions raised by the hon. Member. So, I would request the House not to insist on any specific answers to these questions.

MATTER UNDER RULE, 377

MR. DEPUTY-SPEAKER: Matters under rule 377, Shri Mani Ram Bagri.

(i) DAMAGE TO STANDING CROPS FROM HAILTORM AND UNSEASONAL HEAVY RAINS IN HARYANA, PUNJAB. RAJASTHAN AND UTTAR PRADESH ETC.

श्री मनी राम बागड़ी (हिसार) : उपाध्यक्ष महोदय, हाल ही की बेमौसमी भारी बरसात और ओला-वृष्टि की वजह से देश के अधिकांश भागों में विशेष तौर पर हरियाणा, पजाब, उत्तर प्रदेश और राजस्थान आदि, में खड़ी फसलों को तथा गांवों में सम्पत्ति आदि को भारी नुकसान पहुंचा है। किसान लोग, जो भरी फ़सल की आशा लगाए हुए थे, निराश हो गए हैं और अच्छी फ़सल की उनकी सारी आशाओं पर तुषारपात हो गया है। किसानों की दशा दयनीय हो गई है। मैं केन्द्रीय सरकार से आग्रह करता हू कि वह किसानों की स्थिति पर तत्काल ध्यान दे तथा उन्हें नुकसान का पर्याप्त मुआवजा दे। केन्द्रीय सरकार को फ़सल बीमा योजना लागू करने के लिए भी तत्काल कार्यवाही करनी चाहिए ताकि किसानों को प्राकृतिक आपदाओं से बचाया जा सके।